

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

2

C.P No. 1139/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES: State Bank Of India  
V/s  
Monnet Ispat & Energy Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Zal Aandhiazjuna - Counsel	for Monnet Ispat & Energy	[Signature]
2.	Deepa Mani	- Advocates	
3.	Deepika More.	- Advocates	
4.	Anne Methew	- Advocates.	

2.	Dhananjay Kumar	- Advocate	[Signature]
	Spandan Biswal	- Advocate	
	Anush Mathkar	- Advocate	

for Applicant

o/b Cyril Amarchand  
Mangaldas

As Mathkar

**ORDER**

**CP No.1139/ I&BP/NCLT/MB/MAH/2017**

For having the Petitioner Counsel sought time for placing clarification in respect to the claim amount and default amount mentioned in the application, at request of the Petitioner Counsel, list this matter for further hearing on 17.7.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)